GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.342 TO BE ANSWERED ON THE 15TH SEPTEMBER, 2020

ENSURING MSP TO FARMERS

342. SHRI ANURAG SHARMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the measures being taken to ensure that the Indian farmers get Minimum Support Price (MSP) for their produce;

(b) the way through which the Minimum Support Price with respect to one market one price will be protected in the States of India;

(c) whether any statutory arrangement is proposed to be made to maintain Minimum Support Price, if so, the details thereof; and

(d) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): As per prescribed guidelines of present procurement mechanism, Government, through Central Nodal agencies, procures notified farm produce of Fair Average Quality (FAQ) at Minimum Support Price (MSP) in consultation with the concerned State Government when market price of these farm produce goes below the MSP. However, if farmers gets better price in comparison to MSP, they are free to sell their produce in open market.

- (c): No Sir.
- (d): Does not arise.
